## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:258
ANSWERED ON:25.02.2015
COMPLAINTS IN GRIEVANCES REDRESSAL SYSTEM
Jena Shri Rabindra Kumar

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of complaints the Government has received through the Pension Grievances Redressal System during the last one year; and
- (b) the number of complaints disposed of and number of complaints pending?

## **Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): All the pension related grievances are received either through web or post and are regis- tered under Centralised Pension Grievance Redressal and Monitoring System (CPENGRAMS). The number of grievances received & registered under CPENGRAMS and disposed off during the last one year (01.01.2014 to 31.12.2014) are as follows;

Pending Received during Disposed Total pending grievances B/F the period during the as on 01/01/2014 period 31/12/2014

6894 9809 13326 3377